



File No. 10/3/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लैक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 6th April 2018

ORDER

With the approval of Hon'ble President 29 matters as per Annexure are hereby transferred from Principal Bench to Court No. IV at New Delhi with immediate effect.

The aforementioned matters shall be listed, accordingly.


(Shiv Ram Bairwa)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Bench Officers of National Company Law Tribunal, New Delhi
5. NCLT web site/ Notice Board.

NATIONAL COMPANY LAW TRIBUNAL
Principal Bench

S.No	CP/CA No.	Section	Name of Parties	Status
1	(IB)-148(PB)/2018	U/s. 9 of (IBC)	Grass Valley India Pvt. Ltd Vs. First India News International Pvt. Ltd.	09.04.2018
2	14(ND)/2017 (Appeal No. 1/2017)	252(3)	SAIL Vs. Registrar of Companies	09.04.2018
3	Appeal No. 134/2017	252(1)	Code Technical India Pvt Ltd Vs. ROC	09.04.2018
4	Appeal No. 200/2017	252	Duurbeen Bespoke Pvt. Ltd Vs. ROC	09.04.2018
5	Appeal No. 245/2017	252(3)	Rational Implex Pvt. Ltd. Vs. ROC, NCT Delhi, Haryana	09.04.2018
6	(IB)-323(PB)/2017	U/s. 9 of (IBC)	M/s. Jaspreet Singh Chandhok Vs. Iyogi Technical services pvt. Ltd	09.04.2018
7	(IB)-351(PB)/2017	U/s. 9 of (IBC)	My Mind Vacations Pvt. Ltd Vs. Iyogi Technical services Pvt Ltd &	09.04.2018
8	(IB)-264(PB)/2018	U/s. 9 of (IBC)	Om Enterprises Vs. M/s. Sperry Plast Ltd	09.04.2018
9	(IB)-135(PB)/2018	U/s. 9 of (IBC)	Narayani Ispat Limited Vs. Hindon Foge Pvt. Ltd.	09.04.2018
10	(IB)-102(PB)/2018	U/s. 9 of (IBC)	Mr. Saiyad Asad-UI -Islam Vs. Great Indian Nautanki Co.	09.04.2018
11	281(ND)/2017 (Appeal No. 69/2017)	252	M/s. Goldriver Infrastructure Pvt. Ltd Vs. ROC	10.04.2018
12	Appeal No. 156/252/PB/2018	252	Auric Builders Pvt Ltd VS ROC	10.04.2018
13	(IB)-141(PB)/2018	U/s. 9 of (IBC)	M/s. Himalyan Packing Industries Pvt. Ltd Vs. M/s. Lexus India Ltd.	10.04.2018
14	(IB)-286(PB)/2018	U/s. 9 of (IBC)	M/s. Electrosark Vs. M/s. Moser Baer Solar Ltd.	10.04.2018
15	(IB)-541(PB)/2017	U/s. 9 of (IBC)	M/s. Chirag Textiles Vs. Abhi-Asmi International Pvt. Ltd.	11.04.2018
16	(IB)-542(PB)/2017	U/s. 9 of (IBC)	M/s. J.K Exports Vs. Abhi-Asmi International Pvt. Ltd.	11.04.2018
17	Appeal No. 135/2017	252	Tirhut Power Transformation Pvt. Ltd Vs. ROC	11.04.2018
18	Appeal No. 137/2017	252(3)	Umerda Developers Pvt. Ltd Vs. ROC	11.04.2018
19	Appeal No. 141/252/PB/2018	252	M/s. Man Developers & Infrastructure Pvt. Ltd Vs. Roc	11.04.2018
20	181(ND)/2017 (Appeal No. 28/2017)	252(1) & 252(3)	Natural Estates Pvt. Ltd Vs. ROC	11.04.2018
21	143(ND)/2017 (Appeal No. 15/2017)	252(3)	Mr. Sharvan Kumar Choudhary Vs. ROC	11.04.2018
22	Appeal No. 243/252/PB/2018	252	Rudransh Build Well Pvt. Ltd Vs. Roc	11.04.2018
23	Appeal No. 242/252/PB/2018	252(3)	Big Star Productions Pvt. Ltd Vs. Roc	11.04.2018

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24	(IB)-227(PB)/2018	U/s. 9 of (IBC)	Nuvoco Vistas Corporation Limited Vs. Soho Infrastructure Pvt. Ltd.	11.04.2018
25	(IB)-227(PB)/2018	U/s. 9 of (IBC)	Nuvoco Vistas Corporation Limited Vs. Soho Infrastructure Pvt. Ltd.	11.04.2018
26	(IB)-199(PB)/2018	U/s. 9 of (IBC)	HVR Industries Pvt Ltd VS Bindal & Bindal Batteries Pvt Ltd	12.04.2018
27	(IB)-529(PB)/2017	U/s. 9 of (IBC)	M/s. Shiv Shakti Store Vs. Pratham Housing Pvt Ltd	13.04.2018
28	(IB)-380(PB)/2017	U/s. 9 of (IBC)	M/s. Uniword Telecom Ltd Vs. Autopal Industries Ltd	13.04.2018
29	(IB)-240(ND)/2017	U/s. 9 of (IBC)	M/s. Trustline Real Estates Pvt ltd Vs. M/s. Baya Waver Ltd	13.04.2018

